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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 4406/2017

RETIRED OFFICERS WELFARE SOCIETY& ORS..... Petitioners

Through:

versus

INDIAN OIL CORPORATION LTD. & ANR Respondents Through: Mr.Nikhil Mudreja, Adv. for R-1.

CORAM: HON'BLE MR. JUSTICE V. KAMESWAR RAO <u>O R D E R</u> 08.10.2021

CM No. 35696/2021

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Exemption allowed subject to all just exceptions.

Application stands disposed of.

CM No. 35695/2021 (for early hearing)

Renotify this application on March 10, 2022.

V. KAMESWAR RAO, J

OCTOBER 8, 2021/bh